



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,14th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
12	WA/156/2021 B/O	ANSHUMAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MEDHI MR. M BISWAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
20	I.A.(CrI.)/242/2021 FIXED in CrI.A./391/2019 WITH CrI.A./391/2019	BIPUL DEY Versus THE STATE OF ASSAM AND ANR. BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. K D SARMA MR. A M BORA MR. JYOTIRMOY ROY (P4) MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS. I THAKURIA (P2, P3)	PP, ASSAM MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM
	WITH I.A.(CrI.)/1083/2019 in CrI.A./391/2019	ACHINTA DEY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
	WITH I.A.(CrI.)/276/2021 in CrI.A./391/2019	BIPUL DEY Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. K D SARMA	PP, ASSAM

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<u>MOTION</u>		
43	Crl.Pet./341/2021 FIXED	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
21	WP(C)/2812/2021 FIXED	KAMALA GOGOI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
21 WP(C)/3276/2021 B/O	M/S PSK ENTERPRISES Versus THE UNION OF INDIA AND 7 ORS	MR. B J TALUKDAR MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, NHAI ASSTT.S.G.I. GA, AP

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
42	AB/1876/2021 FIXED	MUSTT FATEMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
43	AB/1726/2021 FIXED	ASKAR ALI AND 10 ORS Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM

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